

**Augmentation of D.T.C, bus fleet**

1846. SHRI MURLIDHAR CHANDRAKANT BHANDARE; Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the fleet of buses with the Delhi Transport Corporation has been depleting;

(b) if so, the number of buses available with the DTC as on May, 1988 and April 1989;

(c) how many of the buses in existing DTC fleet have outlived their lives according to norms; and

(d) what steps have been taken or are being taken by Government to augment the fleet?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT); (a) and (b) There has been slight decrease in the DTC fleet in April, 1989 which was 4250 as against 4451 buses in May, 1988.

(c) No. norm regarding the life of a vehicle has been prescribed by Government. All DTC buses in operation possess the prescribed fitness certificates.

(d) Annual programme of acquisition of buses by DTC, during the 7th Five Year Plan period, has been mainly to replace the old buses.

**Indians affected by student demonstrations in Beijing**

1847. SHRI PARVATHANENI UPENDRA; Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a large number of Indians residing in China were affected by the recent student demonstrations in Beijing; and

(b) if so, what are the details in this regard and the steps taken by Government of India for their repatriation and rehabilitation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) During that period some women & children and dependents of the Embassy families; some Indian students; one teacher with his family; as also members of an Indian writers' delegation visiting China, were all repatriated. Their total was ninety-five. Most of those who were resident in Beijing have since returned to China. No rehabilitation was required in respect of anyone.

**मध्य प्रदेश में सड़क विकास**

1848. श्री अजित जोगी:

श्री चन्दन शर्मा:

क्या जल-मत्तल परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय सरकार की 20-वर्षीय सड़क विकास योजना के अर्धे में मध्य प्रदेश में कितनी सड़कों का, उनकी लम्बाई सहित, निर्माण-कार्य आरम्भ किये जाने की संभावना है; और

(ख) सातवीं तथा आठवीं पंच-वर्षीय योजनाओं के दौरान उन पर कितनी धनराशि खर्च किये जाने की संभावना है?

जल-मत्तल परिवहन मंत्रालय के राज्य मंत्री (श्री राजेश पायलट): (क) भारत के लिए सड़क विकास योजना (1981-2001) में निर्धारित किए गए लक्ष्य, जो सभी सड़क श्रेणियों से संबंधित हैं, केवल अनुशंसित हैं तथा केन्द्रीय सरकार अथवा संबंधित राज्य सरकारों द्वारा पंचवर्षीय योजना और वार्षिक योजनाएं बनते समय सामान्य योजना के लिए उनका समान रखा जाना है। योजनाओं का वास्तविक आकार और कार्य-निष्पादन संसाधनों की उपलब्धता तथा अन्य बातों पर निर्भर करता है।

(ख) 7वीं पंचवर्षीय योजना के पहले 4 वर्षों के दौरान मध्य प्रदेश में राष्ट्रीय राजमार्गों के विकास पर 65.50 करोड़ रुपये खर्च किए गए हैं। वर्ष

1989-90 के लिए 19.00 करोड़ रु० का आवंटन किया गया है।

जहाँ तक राज्य-सड़कों का संबंध है, 7वीं योजना के प्रथम 3 वर्षों में 134.90 करोड़ रुपये खर्च किए गए हैं। वर्ष 1988-89 तथा 1989-90 के लिए परिव्यय क्रमशः 52.74 करोड़ रु. तथा 52.13 करोड़ रु. है। 8वीं पंच-वर्षीय योजना में कितना खर्च होने की संभावना है, अभी बताना संभव नहीं है।

**Report of the Evaluation Group set up by Vayudoot for selection of aircraft**

1849. SHRI BEKAL UTSAMI;  
SHRI CHANDRIKA PRASAD  
TRIPATHI; SHRI SURESH  
KALMADI; DR. RATNAKAR  
PANDEY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether the Evaluation Group set up by Vayudoot for the selection of a 40 plus seater aircraft for the third level airline has since submitted its report to Government; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAI PATIL): (a) No, Sir.

(b) Does not arise. Alleged involvement of a diplomat of Ugandan High Commission in Smuggling activities

1850. SHRI MOHINDER SINGH  
LATHER; SHRI VIRENDRA  
VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that the involvement of a diplomat of Ugandan High Commission in Delhi was suspected in

the smuggling by contraband goods seized from a Sainik farm recently alongwith a number of smuggled cannon FAX machines; and

(b) if so, what is the outcome of the investigations conducted into the matter;

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Yes Sir, in April, 1989 the police authorities seized 462 kgs. of charas and 31 FAX machines from an outhouse within the residential compound of a diplomat of the Ugandan High Commission.

(b) Evidence obtained from the investigations was not sufficient to initiate legal proceedings. The case has been filed as "Untraced".

**Seventeen Year hoax on Taj pollution**

1851. SHRI HARVENDRA SINGH  
HANSPAL;

SHRI MIRZA IRSHADBAIG:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government's attention has been drawn to a press report under the caption "seventeen-year hoax on Taj pollution" which appeared in the Hindustan Times of the 10th July, 1989;

(b) whether it is also a fact that due to atmospheric pollution such as sulphur dioxide, nitrogen oxide etc., the monument is going to be damaged day by day; and

(c) if so, what steps Government propose to take to preserve this prestigious monument from atmospheric pollution?

THE MINISTER OF STATE IN THE DEPARTMENT OF CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHAI): (a) Yes, Sir.

(b) No, Sir.